

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-212(PB)/2018

IN THE MATTER OF:

Cadillac Info-Tech Pvt. Ltd.

....

APPLICANT / PETITIONER

And

Hallow Infrastructure Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 12.04.2018

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)


S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)


PRESENTS:

For the Petitioner(s):- Ms. Lucky Palta, Advocate

ORDER

Adjourned for the further consideration on 2nd May 2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)